

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 118
ANSWERED ON MONDAY,
JULY 20, 2026**

Companies Compliance Facilitation Scheme, 2026

118.Shri Tejasvi Surya:

Will the Minister of Corporate Affairs be pleased to state:

- (a) the number of Companies that have availed the Companies Compliance Facilitation Scheme (CCFS), 2026, indicating the number of companies that have regularised pending filings, obtained dormant status or applied for strike-off under the Scheme, State/UT-wise, including the corresponding figures for Karnataka and Bengaluru;**
- (b) the number of companies that continue to remain non-compliant after the expiry of the Scheme on 15 July 2026, including those in Karnataka particularly in Bengaluru, along with the action proposed against such companies, including strike-off and other enforcement measures, State/UT-wise;**
- (c) whether the Government has assessed the impact of the Scheme on corporate compliance, reduction of litigation and ease of doing business, if so, the details thereof; and**
- (d) whether the Government proposes to extend the Scheme or introduce any further compliance facilitation measures after 15 July 2026, if so, the details thereof?**

ANSWER

**THE MINISTER OF STATE OF THE MINISTRY OF CORPORATE AFFAIRS
AND MINISTRY OF ROAD TRANSPORT AND HIGHWAYS.**

(SHRI HARSH MALHOTRA)

(a) & (b). The Companies Compliance Facilitation Scheme (CCFS) issued vide circular dated 24.02.2026 came into force from 15.04.2026 and was initially till 15.07.2026 . The scheme has been extended till 31.08.2026 by

the Ministry vide circular dated 08.07.2026. As of 13.07.2026, a total of 92,859 number of companies incorporated in India have availed the CCFS, 2026 along with 33 Foreign Companies. The State/UT wise figures are provided in Annexure-1. Further, 99 companies have filed MSC-1 Form for obtaining dormant status and 11829 companies have filed STK-2 Form for Striking Off. The State/UT-wise details are provided in Annexure 2. As the CCFS,2026 has been extended till 31.08.2026, the number of non-compliant companies is not final. Hence, at this stage, grounds for enforcement action against such companies are not there.

(c) & (d). CCFS is aimed at improving compliance levels and ensuring that the corporate registry reflects accurate and up-to-date information. Additionally, it is aimed at facilitating inactive or defunct entities to opt for dormancy/closure by paying lesser fees. Since the Ministry has already extended the scheme till 31.08.2026 vide circular dated 08.07.2026, the full impact of the scheme can only be assessed thereafter.

Annexure-1

SI No.	Name of States/UTs	Foreign Company	Indian Company	Total
1	Andaman and Nicobar Islands	-	51	51
2	Andhra Pradesh	2	2,001	2,003
3	Arunachal Pradesh	-	55	55
4	Assam	-	752	752
5	Bihar	-	2,027	2,027
6	Chandigarh	-	413	413
7	Chhattisgarh	-	760	760
8	Dadra & Nagar Haveli, Daman and Diu	-	24	24
9	Delhi	6	11,176	11,182
10	Goa	-	443	443
11	Gujarat	1	4,876	4,877
12	Haryana	3	3,608	3,611
13	Himachal Pradesh	-	250	250
14	Jammu & Kashmir	-	420	420
15	Jharkhand	-	807	807
16	Karnataka	2	7,220	7,222
17	Kerala	1	4,107	4,108
18	Ladakh	-	5	5
19	Lakshadweep	-	5	5
20	Madhya Pradesh	1	2,265	2,266
21	Maharashtra	13	17,407	17,420
22	Manipur	-	95	95
23	Meghalaya	-	41	41
24	Mizoram	-	14	14
25	Nagaland	-	25	25
26	Odisha	-	1,515	1,515
27	Puducherry	-	135	135
28	Punjab	-	1,126	1,126
29	Rajasthan	-	2,838	2,838
30	Tamil Nadu	1	7,842	7,843
31	Telangana	2	6,222	6,224
32	Tripura	-	49	49
33	Uttar Pradesh	1	7,249	7,250
34	Uttarakhand	-	652	652
35	West Bengal	-	6,351	6,351
Total	--	33	92,826	92,859

Annexure-2

SI No.	Name of States/UTs	MSC-1	STK-2
1	Andaman and Nicobar Islands	-	4
2	Andhra Pradesh	2	166
3	Arunachal Pradesh	-	3
4	Assam	2	72
5	Bihar	6	190
6	Chandigarh	1	63
7	Chhattisgarh	1	84
8	Dadra & Nagar Haveli, Daman and Diu	-	5
9	Delhi	13	1669
10	Goa		54
11	Gujarat	3	720
12	Haryana	2	621
13	Himachal Pradesh	2	44
14	Jammu & Kashmir	3	66
15	Jharkhand	1	107
16	Karnataka	9	952
17	Kerala	12	349
18	Ladakh	-	1
19	Lakshadweep	-	-
20	Madhya Pradesh	-	342
21	Maharashtra	8	2301
22	Manipur	-	3
23	Meghalaya	-	8
24	Mizoram	-	3
25	Nagaland	-	2
26	Odisha	-	126
27	Puducherry	-	11
28	Punjab	-	167
29	Rajasthan	11	485
30	Tamil Nadu	11	743
31	Telangana	4	735
32	Tripura	-	11
33	Uttar Pradesh	6	975
34	Uttarakhand	-	106
35	West Bengal	2	641
Total	--	99	11829